

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:940
ANSWERED ON:10.07.2009
FUNDS ALLOCATION UNDER CAPART
Rawat Shri Ashok Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of Non-Governmental Organisations (NGOs) and Voluntary Organisations (VOs) assisted by the Council for Advancement of People's Action and Rural Technology (CAPART) during the last three years and the current year, State/UT-wise;
- (b) the details of projects received, sanctioned and funds disbursed to them during the said period;
- (c) whether funds are utilized properly by these organisations;
- (d) if so, the details thereof; and
- (e) if not, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(e): The details of Non Governmental Organisations (NGOs) and Voluntary Organizations (VOs) assisted by CAPART during the last three years and the current year alongwith projects received, sanctioned and funds disbursed to them, State and UT-wise are indicated in the Annexure. As regards the proper utilization of funds by the recipients, as a result of an evaluation, in four cases the progress was either not found satisfactory or violation of terms and conditions was suspected. Further assistance to these organisations has been stopped till the issues are resolved. In addition to this, two organisations have been blacklisted and action as per the guidelines of CAPART has been initiated. The details of the number of organisations which have been put under Further Assistance Stopped (FAS) and Blacklisted categories are indicated in column 8 & 9 of the Annexure.